

**Central Administrative Tribunal
Principal Bench**

OA No.971/2017

New Delhi, this the 24th day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Yatender Kumar, Aged-27 years,
S/o Sh. Raghuvir Prasad,
Working as AC Helper-II,
Under SSE/AC-SP Northern Railway Station,
New Delhi
R/o 359B, Railway Colony, Arya Nagar,
Ghaziabad (UP). ... Applicant

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Union of India through
The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Delhi Division,
State Entry Road,
New Delhi.
3. The Divisional Personnel Officer,
Northern Railway, Delhi Division,
State Entry Road,
New Delhi. ... Respondents

ORDER (Oral)**By Mr. P.K. Basu, Member (A):**

Heard the learned counsel for the applicant.

2. It is seen that the applicant made a representation dated 16.02.2017 (Annexure A/3). However, the respondents have not passed any orders thereon till date.

3. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the representation dated 16.02.2017 of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within a period of 60 days from the date of receipt of a copy of this order. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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